

Addl. Civil & J.M.F.C Court Mundra-Kutch

Form-2

(See section 75)

C.C NO.- 1475/2017

Next Date: 09/02/2021

Warrant of Arrest


THROUGH:-

**POLICE INSPECTOR NIZAMUDDINN
OFFICE OF POLICE INSPECTOR NIZAMUDDINN,
NIZAMUDDINN POLICE STATION,
NEW DELHI-110013**

**TO,
PARANJOY GUHA THAKURTA
E-1, FIRST FLOOR, NIZAMUDDINN WEST,
NEW DELHI-110013**

WHEREAS above accused Stands charged with complaint under section 500 of IPC. you are hereby directed to arrest the said accused and to produce him before me. Here in fail not.

Date :19/01/2021


19/01/2021
Judicial Magistrate First Class
Mundra -Kutch

Office of :

The Addl. Civil Court Mundra

Ta.Mundra-Dist:Kutch

Pin: 370421

Date :19/01/2021

Note: Reply must be in english language.

